

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 229 of 2015 & IA Nos. 377 of 2015, 67 of 2016
Appeal No. 230 of 2015 & IA Nos. 378 of 2015, 66 of 2016

Dated: 20th July, 2017

Appeal No. 229 of 2015 & IA Nos. 377 of 2015, 67 of 2016

In the matter of:

Alloy Steel Producers Association of India	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	...	Respondent(s)

Appeal No. 230 of 2015 & IA Nos. 378 of 2015, 66 of 2016

In the matter of:

Mahindra Sanyo Special Steel Pvt. Ltd.	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	...	Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 31.8.2017.

PPS/ Court Master